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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: India Ener-Gen Pvt. Ltd.
V/s.
D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21	Shefali Tanno	C.S (on behalf of Respondent-)	
21	Adv. Mural Dethia ilb Muri Ranchodd Creditors. & Co.	Adv for financial	

ORDER

CP No. 1355/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

For Petitioner's Counsel have reported that they have already made settlement, list this matter for reporting settlement on **01.12.2017**.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)